HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Cr1) No. 552/2019

Abid Siddiqui Gujree

.... Petitioner(s)

Through:-

Mr. Wajid Haseeb, Advocate (through Video conference)

V/s

State and another

....Respondent(s)

Through:-

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

On the asking of the Court Mr. B. A Dar learned Sr. AAG has appeared (through voice call). He submits that he is unable to argue the matter today, as his name has not been shown in the cause list.

Adjourned on his request.

List on 29.06.2020.

Registry to reflect the name of Mr. B. A Dar learned Sr. AAG in the next cause list.

(Sindhu Sharma) Judge

SRINAGAR

15.06.2020 SUNIL-II